

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 415/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. HGP Community Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. TAPAN DESHPANDE	ADVOCATE, 1/b Cyril Amarchand Mangaldas, Adv. for Petitioner Co.	<u>Tapant</u>
2.	Ms. PRIYA PATHWA		

ORDER

CSP 413/230-232/NCLT/MB/MAH/2017
CSP 415/230-232/NCLT/MB/MAH/2017
CSP 424/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)